

RJ No.06/2024

High Court of Karnataka  
Bengaluru  
Date: 09.01.2024

**CIRCULAR**

It is hereby informed to the Advocates/Applicants to furnish a memo within 15 days confining their request for issuance of certified copy of Judgment, wherein they have applied for both Judgment and Decree as per the statement annexed herein as **Annexure 'A'** and the drawing up of Decree does not arise pertaining to the years 2018, 2019 and 2020, failing which the copy applications seeking for certified copy of Judgment and Decree will be rejected.

**Sd/-**  
**(M. CHANDRASHEKAR REDDY)**  
**REGISTRAR (JUDICIAL)**

**To:**

1. The Registrar (Computers) with a request to webhost in the Official Website.
2. Notice Board of Computerised Copying Branch III and IV
3. Office Copy.

**ANNEXURE-A****PENDING APPLICATIONS FOR THE YEAR 2018, 2019, 2020 (JUDGEMENT AND DECREE/BOTH)**

SL. NO.	Case Number	CR Number	Order Date	Advocates/Applicants	Auto/Decree /Both	REASONS
01	RSA 155/2015	9524/2018	29/11/2016	S.R.HEGDE HUDLAMANE	B	No Decree
02	RSA 376/2005	16623/2018	15/12/2018	G.S.PATIL	B	No Decree
03	RSA 1681/2007	11952/2018	17/07/2017	R.V.JAYAPRAKASH	B	No Decree
04	RP 783/2013	9951/2018	24/04/2015	S NAGARAJA	B	No Decree
05	RSA 1821/2011	1565/2019	07/12/2015	HARSHA KUMAR	B	No Decree
06	RSA 63/2013	7990/2019	07/06/2013	H.V.DEVARAJU	B	No Decree
07	RSA 1111/2014	13700/2019	26/02/2019	K.SHRIHARI	B	No Decree
08	RSA 1110/2014	13701/2019	26/02/2019	K.SHRIHARI	B	No Decree
09	CRP 477/2017	14684/2019	24/09/2019	SHIVANNA	B	No Decree
10	HRRP 364/2007	10382/2019	03/08/2008	H.T.NARAYANA	B	No Decree
11	RP 800/2015	424/2020	14/10/2019	C.U.SHAFEE AHMED	B	Decree does not arise
12	RSA 660/2013	4593/2020	13/02/2020	K.N.VENKATESH	B	Remanded matter
13	RP 463/2017	7255/2020	05/03/2020	R.CHANDRASHEKAR	B	Decree does not arise
14	RSA 1640/2010	2006/2020	08/12/2014	T.N.MAHADEVA SWAMY	B	Remanded matter
15	RFA 141/2012	10306/2020	29/09/2020	N.K.SHIVARAJ	B	Remanded
16	RFA 09/2006	10381/2020	24/09/2020	C.S.REDDY	B	Remanded
17	RFA 307/2002	10638/2020	03/03/2015	ASHOK KUMAR M.C.	B	Remanded
18	RFA 485/2002	13787/2020	15/02/2012	B.G.VIJAYAKUMAR SWAMY	B	(IA DISPOSAL) Original DD 10/02/2012
19	RFA 586/2001	300166/2020	22/01/2008	RAM GOPALAKRISHNA	B	Remanded
20	RFA 628/2009	2920/2020	05/08/2010	K.N.NARAYANA SWAMY	B	DNP
21	RFA 303/2015	3937/2020	11/02/2020	BHUSHAN & ASSTS.	B	Remanded
22	RFA 650/2013	7236/2020	27/02/2020	AMARESH N ANGADI	B	Remanded
23	RFA 444/2012	8929/2020	01/09/2015	S.SIDDAPPA	B	(CASE PENDING)
24	RFA 444/2012	7801/2019	01/09/2015	S.SIDDAPPA	B	(CASE PENDING)
25	RFA 1495/2003	11693/2018	07/06/2016	UMASHANKAR C.	B	DNP

**PENDING APLLICATIONS FOR THE YEAR 2018, 2019, 2020 (JUDGEMENT AND DECREE/BOTH)**

SL. NO.	Case Number	CR Number	Order Date	Advocates/Applicants	Auto/Decree /Both	REASONS
26	RFA 2128/2010	15787/2019	29/11/2012	R.S.RAVI	B	IA
27	RFA 2021/2018	9551/2020	04/09/2020	H.D.ASSTS.	B	Remanded
28	RFA 874/2004	11725/2019	19/09/2005 (IA)	R.P. SOMASHEKARAIH	B	IA
29	MFA 5074/2016	316/2020	24/07/2019	SPOORTHY N. NAGARAJ	B	NO DECREE
30	MFA 3957/2015	3591/2020	06/02/2020	H.B.SOMAPUR	B	ALLOWED AND REMANDED
31	MFA 7847/2018	4669/2020	30/10/2019	SPOORTHY H. NAGARAJ	B	WC
32	MFA 7845/2018	4670/2020	30/10/2019	SPOORTHY H. NAGARAJ	B	WC
33	MFA 597/2016	6165/2020	11/09/2019	SHIVARAMU M.D.	B	WC
34	MFA 1978/2015	7580/2020	10/03/2020	P.S.DIVAKAR	B	Remanded
35	MFA 1372/2010	8911/2020	29/01/2020	CHIDANANDA C.	B	WC
36	MFA 2796/2020	9428/2020	08/09/2020	C.S.REDDY	B	ISA
37	MFA 3187/2011	1495/2020	20/01/2020	H.V.DEVARAJU	B	AA
38	MFA 3186/2011	1496/2020	20/01/2020	L.S.RAO	B	AA
39	MFA 3188/2011	1497/2020	20/01/2020	H.V.DEVARAJU	B	AA
40	MFA 8063/2016	2419/2020	29/01/2020	OMKARA MURTHY G.	B	RCT
41	RFA 1115/2016	11194/2018	14/082018	L.RAMANA	B	No Decree
42	RFA 1702/2018	14894/2018	05/11/2018	K.H.SOMASHEKARA	B	No Decree
43	RFA 777/2015	15073/2018	20/11/2018	K.K.VASANTH	B	No Decree
44	RFA 195/2011	13876/2018	12/10/2012	H.VENKATASWAMY	B	No Decree
45	RFA 1696/2012	265/2019	17/12/2018	V.SRINIVASA REDDY	B	No Decree
46	RFA 439/2010	19539/2019	09/07/2018	B. HANUMANTHARAYAPPA	B	No Decree
47	RFA 1226/2018	3893/2019	25/02/2019	JAYALAKSHMI	B	No Decree
48	RFA 332/2012	16424/2019	13/11/2019	PRASANNA B.R.	B	No Decree
49	RFA 385/2016	9022/2019	05/07/2019	G.B.MANJUNATHA	B	No Decree
50	RFA 1969/2006	10722/2019	17/07/2019	K.B.MANJUNATH	B	No Decree
51	MFA 3412/2011	6861/2019	29/11/2016	GOWHAR UNNISA	B	No Decree

**PENDING APPLICATIONS FOR THE YEAR 2018, 2019, 2020 (JUDGEMENT AND DECREE/BOTH)**

SL. NO.	Case Number	CR Number	Order Date	Advocates/Applicants	Auto/Decree /Both	REASONS
52	MFA 832/2012	14417/2019	09/10/2019	SUGUNA R. REDDY	B	No Decree
53	MFA 10715/2013	6979/2019	28/05/2019	SUGUNA R. REDDY	B	No Decree
54	MFA 870/2018	9882/2019	23/07/2019	AYESHA R.N.	B	No Decree
55	MFA 5570/2019	9894/2019	17/07/2019	PRABHAKAR	B	No Decree
56	MFA 7109/2012	15053/2018	20/11/2018	S.NAGARAJA	B	No Decree
57	MFA 3188/2012	4525/2018	23/03/2018	M.V.GANESH	B	No Decree
58	MFA 2402/2012	4255/2018	09/04/2018	B.V.VIDYULATHA	B	No Decree
59	MFA 6895/2009	14563/2018	09/11/2018	H.B.SOMAPUR	B	No Decree
60	MFA 2512/2010	6810/2018	28/06/2018	SOWMYA R.	B	No Decree
61	MFA 4422/2010	5993/2018	08/06/2018	K.N.MURTHY	B	No Decree
62	MFA 7036/2015	5705/2018	18/11/2016	K.SHANTHARAJ	B	No Decree
63	MFA 8119/2013	435/2019	08/01/2019	RAMESH R.	B	No Decree
64	MFA 7549/2018	14516/2018	22/10/2018	B.ASWATHAIAH	B	No Decree
65	MFA 7476/2010	330/2018	02/01/2018	H.C.RAMASWAMY	B	No Decree
66	MFA 7289/2015	18178/2019	06/12/2019	SPOORTHY H. NAGARAJA	B	No Decree
67	MFA 9194/2012	18446/2019	21/11/2019	S.PARAMESHAPPA	B	No Decree
68	MFA 1732/2016	16787/2019	06/12/2019	MALLIKARJUN C. BASAREDDY	B	No Decree
69	MFA 6775/2013	15712/2019	04/11/2019	SPOORTHY H. NAGARAJA	B	No Decree

**PENDING APPLICATIONS FOR THE YEAR 2018, 2019, 2020 (JUDGEMENT AND DECREE/BOTH)**

SL. NO.	Case Number	CR Number	Order Date	Advocates/Applicants	Auto/Decree /Both	REASONS
70	MFA 5074/2016	9993/2019	24/07/2019	SPOORTHY H. NAGARAJA	B	No Decree
71	WP 54695/2018	36827/2019	22/08/2019	BASAVARAJU P.	B	Decree does not arise
72	WP 36676/2018	45664/2019	16/10/2019	N.PRAVEEN KUMAR	B	Decree does not arise
73	WP 23768/2005	53330/2019	26/06/2006	L.A.KRISHNAPPA	B	Decree does not arise
74	WP 21167/2011	20532/2020	03/02/2012	JYOTHI BHAT	B	Decree does not arise
75	WP 12533/2003	24724/2020	24/11/2008	M.S.HEGDE	B	Decree does not arise
76	WP 53936/2017	2696/2020	21/01/2020	B.S.RAGHUPRASAD	B	Decree does not arise
77	WA 3333/2012	300082/2020	02/12/2014	SANDEEP V.	B	Decree does not arise
78	WP 4990/2004	300109/2020	19/12/2011	SANDEEP V.	B	Decree does not arise
79	WP 30526/2019	300406/2020	16/04/2020	BINDU U.	B	Decree does not arise
80	WP 6737/2020	300414/2020	15/05/2020	B.PRAMOD	B	Decree does not arise
81	WP 24260/2015	300415/2020	25/02/2020	B.PRAMOD	B	Decree does not arise
82	WP 24255/2015	300416/2020	25/02/2020	B.PRAMOD	B	Decree does not arise
83	WP 16898/2007	300420/2020	05/11/2007	PRAJWALA M.P. GOWDA	B	Decree does not arise
84	WP 30071/2014	3306/2020	15/10/2014	K.C.VIJAYA	B	Decree does not arise
85	WP 7909/2019	3310/2020	26/02/2019	K.C.VIJAYA	B	Decree does not arise
86	WA 5377/2002	7697/2020	05/11/2004	B.R.RAMASWAMY	B	Decree does not arise
87	WP 31758/1999	7698/2020	13/09/2002	B.R.RAMASWAMY	B	Decree does not arise
88	WP16792/2017	998/2020	07/01/2020	RAVI & RAVI	B	Decree does not arise
89	CRLA 987/2010	1221/2020	02/12/2019	V.MANJUNATHA	B	Decree does not arise
90	CRL.P 8379/2010	300080/2020	24/03/2020	ARUN ARADHYA S.	B	Decree does not arise
91	CRL.P 1719/2020	300084/2020	20/03/2020	SHRIDHARA K.	B	Decree does not arise